

Fourteenth Loksabha**Session : 5****Date : 22-08-2005****Participants : [Radhakrishnan Shri Varkala](#)**

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Title : Regarding the need for worker's representatives on the Coir Board.

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL) Sir, the Coir Board is a statutory body constituted under the provisions of an Act passed by this House. The Board has not done anything for the benefit of the coir industry and at the same time, I may point out that no representation of the workers is given on the Board.

*Not Recorded

Till the UPA Government assumed power, for all Boards, there was a representative of the workers on the Board. But now, there is none from the workers. They are on warpath and they are on a hunger strike before the Secretariat for demanding certain things. But the Coir Board is giving deaf ear to all these demands and they are doing nothing for the benefit of the coir workers.

They have been demanding a minimum support price of their product, which has not been implemented so far. The workers, numbering about six lakhs, are on hunger strike. All of them are women workers. We are at the age of women empowerment, but they are thrown out of employment. So, I request the Central Government to intervene in the matter to declare the minimum support price and give representation to the workers on the Coir Board. Nobody from the coir industry, particularly in Kerala, is represented.

MR. SPEAKER: You do not have to raise your voice so much.

SHRI VARKALA RADHAKRISHNAN : So, I once again request the Central Government to take immediate steps. It is a deviation from the previous Governments' decision. So, I request the Central Government to give representation to the workers.

अध्यक्ष महोदय : चौधरी लाल सिंह।

आप थोड़ा ब्रीफ में बोलिये, धीरे बोलिये, वह रिकार्ड में जाएगा। आपका काम हो जाएगा।

...(ब्यवधान)

श्री शैलेन्द्र कुमार (चायल) : सर, समाजवादी पार्टी?... (ब्यवधान)

अध्यक्ष महोदय : समाजवादी पार्टी से क्या हमारी बहुत दुश्मनी है? क्या बोलते हैं आप लोग?

...(ब्यवधान)